

has been duly elected to the said Committee.

**LEAVE OF ABSENCE FROM
SITTINGS OF THE HOUSE**

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Sixteenth Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each:—

1. Shri S. Murugain—23rd July to 24th August, 1984.
(Fifteenth Session)
2. Shri C. Chinnaswamy—23rd July to 10th August, 1984.
(Fifteenth Session)

Is it the pleasure of the House that leave as recommended by Committee may be granted?

SEVERAL HON. MEMBERS :
Yes,

MR. SPEAKER. The leave is granted. The Members will be informed accordingly.

12.12 hrs

PUBLIC ACCOUNTS COMMITTEE

Two hundred twenty fifth, two hundred twenty seventh and two hundred thirty first Report.

SHRI SUNIL MAITRA (Calcutta North East): I beg to present the following

Reports (Hindi and English versions) of the Public Accounts Committee:—

- (1) Two Hundred and Twenty-fifth Report on Action Taken by Government on the recommendations contained in their Hundred and Fifty-eighth Report on Union Excise Duties Related Person.
- (2) Two Hundred and Twenty-seventh Report on Sales Tax-Survey, Registration and Declaration forms.
- (3) Two Hundred and Thirty-first Report on Financial Review-cum-Commercial Accouts of the Canteen Stores Department.

12.13 hrs.

ESTIMATES COMMITTEE

Eighty seventh and Eighty ninth Reports and Minutes of Sittings

SHRI BANSI LAL (Bhiwani): I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee:—

- (i) Eighty-seventh Report on the Ministry of Works and Housing—Delhi Development Authority—Part II, and Minutes of the Sittings of the Committee relating thereto.
- (ii) Eighty-ninth Report on the Ministry of Finance (Department of Revenue)—Central Board of Excise and Customs, and Minutes of the Committee relating thereto.